

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BATWINGS LEARNING CENTERS PRIVATE LIMITED

1.	Name of Corporate Person	Batwings Learning Centers Private Limited
2.	Date of Incorporation of Corporate Person	18 th February, 2015
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Kolkata
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U80901WB2015PTC205334
5.	Address of the registered office and principal office (If Any) of Corporate Person	Purbayan Co-Op 1569, Madurdaha, Kolkata, West Bengal-700107, India
6.	Liquidation Commencement Date of Corporate Person	10 th September, 2024
7.	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	Name: Mr. Manish Kumar Bhagat Address: B-1204, Shilp Corporate Park, Rajpath Rangoli Road, Bodakdev, Ahmedabad-380054 Email Id: mbhagat2003@gmail.com Mobile Number: +91 98790 61500 IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438 AFA Valid up to: 24/10/2024
8.	Last date for submission of claims	10 th October, 2024

Notice is hereby given that the **Batwings Learning Centers Private Limited** has commenced voluntary liquidation on **10th September, 2024**.

The stakeholders of Batwings Learning Centers Private Limited are hereby called upon to submit a proof of their claims, on or before **10th October, 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The relevant forms can be obtained from the website of IBBI i.e. <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



McBhagat

MANISH KUMAR BHAGAT
Voluntary Liquidator - Batwings Learning Centers Private Limited
IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438
AFA Valid up to: 24/10/2024

Date: 13.09.2024
Place: Ahmedabad